

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 16/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

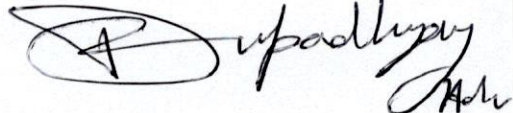


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016

NAME OF THE PARTIES: Mr. Ashfaqe Khopekar & Ors.
V/s.

M/s. The Indian Performing Rights Society Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	D.P. UPADHYAY	COUNSEL FOR Petitioners	
2.	Nayen Jawal	Ashfaqe for Respondent	
3.	H.S. KAMDAR	PCS for Respondent	

Order

CP No. 16/397-398/CLB/MB/MAH/2015

When the Petitioner filed this Consent Letter for extension of time, the
Respondent Counsel raised objections to allow this Application on the ground that —

1. this Bench has several times given time for the Petitioner to file consent letters
but till today he has not filed the consent letters as directed by this Bench,
therefore, he could not even file any consent letters even though further time
has been extended;

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2. P1's Membership has already been terminated by the Respondent Company, therefore, he is not entitled to maintain this Company Petition;
3. if at all time is given, it should not be more than one week for filing consent letters.

On hearing the submissions of Respondent Counsel, since the Petitioner side is asking time as last chance to file the Consent Letters to satisfy the qualification criteria mentioned u/s.399 of the Companies Act, 1956 / 244 of the Companies Act, 2013, for there being no objection for the Respondent side to give time of one week for filing the Consent Letters, this Bench, invoking the discretion of it, instead of giving one week time, extends two weeks' time for filing consent letters, failing which appropriate steps will be taken in this Company Petition as stated by the Respondents side.

List this matter for filing consent letters and hearing on 14.12.2016.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)